

4

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 192/2005  
OA 1849/2004

New Delhi this the 25<sup>th</sup> day of August, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri Mulk Raj Chawla,  
S/O Shri Sadhu Ram,  
Waterman, Railway Station,  
Bhiwani (Haryana )

(By Advocate Shri B.S. Mainee )

..Applicant

VERSUS

Union of India through :

1. Shri R.R.Jaruhara,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Shri P.K.Goyal,  
Divisional Railway Manager,  
State Entry Road, New Delhi.
3. Shri Raj Kumar,  
Divisional Railway Manager,  
North Western Railway,  
Bikaner.

..Respondents

(By Advocate Shri R.L. Dhawan )

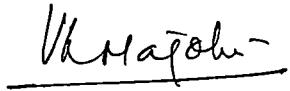
U

O R D E R (ORAL)

(Hon'ble Mr. V. K. Majotra, Vice Chairman (A)

Learned counsel of the respondents stated at the Bar that in compliance of Tribunal's directions applicant has been relieved from Bikaner Division and has joined at Delhi Division on 17.7.2005. In this backdrop, the present proceedings are dropped and notice issued to the respondents are discharged.

  
(Mrs. Meera Chhibber)  
Member (J)

  
(V.K.Majotra)  
Vice Chairman (A)

25-8-05

sk